

## The Gazette



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NEW DELHI, SATURDAY, JUNE 7, 1952

## PART I—Section 2

Notifications regarding Appointments, Promotions, Leave, etc., of Government Officers issued by the Ministries of the Government of India (other than the Ministry of Defence) and by the Supreme Court

## CABINET SECRETARIAT

New Delhi, the 26th May 1952

**No. 56/CF/52.**—Shri S. Natesa Sastry, has been appointed as a temporary Assistant Private Secretary to the Vice-President of India with effect from the 12th May 1952 (forenoon).

New Delhi, the 27th May 1952

**No. 12/2/52-Admn.**—Shri S. B. Das Gupta, a temporary Research Officer in the Central Statistical Organisation, has been granted earned leave for 27 days from 5th May 1952, to 31st May 1952, with permission to prefix and suffix Sundays the 4th May and 1st June 1952.

New Delhi, the 29th May 1952

**No. 12/3/52-Admn.**—Shri R. B. L. Mathur, a temporary Research Officer in the Central Statistical Organisation has been granted earned leave for 28 days from 3rd June 1952, to 30th June 1952.

K. C. NAIR, Under Secy.

## PRIME MINISTER'S SECRETARIAT

New Delhi, the 31st May 1952

**No. F.21/261/48-PMG.**—On return from leave, Shri N. K. Seshan resumed charge of his duties as Personal Assistant to the Prime Minister with effect from the forenoon of the 23rd May 1952.

M. L. BAZAZ, Asstt. Private Secy.

## ELECTION COMMISSION, INDIA.

New Delhi, the 28th May 1952

**No. F.23/52-G(A).**—Shri A. N. Sen, an Assistant-in-Charge in the office of the Election Commission, India, has been appointed to officiate as an Assistant Superintendent in that office with effect from the forenoon of 10th May 1952, and until further orders.

**No. F.23/52-G(A).**—Shri P. C. Sanwal, an Assistant-in-Charge in the office of the Election Commission, India, has been appointed to officiate as an Assistant Superintendent in that office with effect from the forenoon of 10th May 1952, and until further orders.

**No. F.23/52-G(A).**—Shri Roshan Lal, a provisional substantive Assistant in the Ministry of Law has been appointed to officiate as an Assistant Superintendent in the office of the Election Commission with effect from the forenoon of the 21st May 1952, and until further orders.

P. S. SUBRAMANIAN, Secy.

## MINISTRY OF LAW

New Delhi, the 28th May 1952

**No. F.12-II/52-GA.**—On return from leave Shri E. Venkateswara Iyer, an officer officiating in Grade II of the Central Secretariat Service, has been posted as Section Officer in the Ministry of Law with effect from the 19th May 1952.

New Delhi, the 2nd June 1952

**No. F.130/52-GA.**—The services of Shri B. J. Sen Gupta, Superintendent, Ministry of Law, have been placed at the disposal of the Election Commission with effect from the afternoon of the 31st May 1952, and until further orders.

MANGHARAM BHAVANDAS, Under Secy.

## MINISTRY OF HOME AFFAIRS

New Delhi, the 28th May 1952

**No. 31/6/51-Police-II.**—Lt. Col. Lal Charanji, Assistant Director, Subsidiary Intelligence Bureau, Amritsar, was granted leave for 30 days with effect from the 24th December 1951 (forenoon) up to the 22nd January 1952 (both days inclusive).

**No. 36/5/51-Police II.**—Lt. Col. I. S. Hassanwalia, an Assistant Director in the Intelligence Bureau, was permitted to prefix Sunday, the 16th December 1951, to his leave sanctioned in this Ministry's Notification No. 31/5/51-Police II, dated the 17th March 1952.

C. P. S. MENON, Under Secy.

New Delhi, the 31st May 1952

**No. 2/14 52-Public.**—Shri Ratan Singh, P.C.S., Deputy Superintendent of Census Operations, Delhi, has been appointed as Joint Superintendent of Census Operations, Punjab, PEPSU, Delhi, Himachal Pradesh and Bilaspur with effect from the forenoon of the 9th April 1952.

FATEH SINGH, Dy. Secy.

New Delhi, the 29th May 1952

**No. 3/4/52-AIS(I).**—Shri Anand Prakash Saksena, a candidate successful at the Competitive Examination held in 1951, was appointed to the Indian Administrative Service on probation with effect from the 2nd April 1952.

**No. 3/35/51-C.S.**—Shri B. K. Sinha, Ministry of Rehabilitation, officiating in Grade II of the Central Secretariat Service is appointed on probation to that grade with effect from the 1st November 1951.

2. Shri K. B. Mathur, Ministry of Rehabilitation, officiating in Grade III of the Central Secretariat Service is appointed substantively to that grade with effect from the 1st November 1951.

3. The following Officers are appointed to officiate in Grade III of the Central Secretariat Service with effect from the dates specified until further orders:—

- (1) Shri Mit Singh, Ministry of Finance (Defence)—1st November 1951.
- (2) Shri Dev Raj, Ministry of Finance.—1st November 1951.
- (3) Shri S. K. Sanyal, Ministry of Finance—1st November 1951.
- (4) Shri M. L. Gupta, Ministry of Finance—5th May 1952.
- (5) Shri P. S. Saxena, Ministry of Finance—1st November 1951.
- (6) Shri S. Koteeswaran, Ministry of Works, Housing and Supply—5th May 1952.
- (7) Shri R. B. Gupta, Ministry of Finance—1st November 1951.
- (8) Shri M. A. Chandramani, Ministry of Health—1st April 1952.
- (9) Shri K. L. Tuli, Ministry of Works, Housing and Supply—14th May 1952.
- (10) Shri Mehar Singh, Ministry of Finance—5th May 1952.
- (11) Shri K. K. Sachdev, Ministry of External Affairs—1st November 1951.
- (12) Shri C. F. Chereath, Ministry of Finance—5th May 1952.
- (13) Shri A. R. Goel, Ministry of Finance—5th May 1952.
- (14) Shri H. D. Ganguli, Ministry of Health—1st November 1951.

New Delhi, the 2nd June 1952

**No. 19/23/51-AIS(1).**—Shri Khagendra Nath Bhattacharyya, M.A., has been appointed on probation as Reader in Economics in the Indian Administrative Service Training School, Delhi, with effect from the 8th May 1952.

**No. 4/5/51-CS.**—Shri Surrindar Singh Gill an officer on probation in Grade III of the Central Secretariat Service was relieved of his duties on the 1st April 1952, (forenoon) to join the Indian Administrative Service.

K. N. SUBBANNA, Dy. Secy.

New Delhi, the 2nd June 1952

**No. 25/5/52-NGS.**—Shri Tarachand, Instructor, Secretariat Training School, is granted earned leave for twenty-seven days from the 19th May 1952, to the 14th June 1952, with permission to prefix and suffix thereto Sundays, the 18th May 1952, and 15th June 1952, respectively.

Shri H. L. Guha, Instructor, Secretariat Training School is granted earned leave for twenty-seven days from the 19th May 1952, to 14th June 1952, with permission to prefix and suffix thereto Sundays, the 18th May 1952 and the 15th June 1952, respectively.

E. K. DAMODARAN, Asstt. Secy.

New Delhi, the 30th May 1952

**No. 6/3/52-Judl.**—In exercise of the power conferred by Clause (1) of Article 217 of the Constitution, the President is pleased to appoint Mr. Justice David Ezra Reuben to be the Chief Justice of the Patna High Court with effect from the 1st June 1952.

New Delhi, the 3rd June 1952

**No. 3/1/52-Judl.**—In exercise of the powers conferred by clause (1) of Article 217 of the Constitution, the President is pleased to appoint Mr. Justice Phani-bhusan Chakravartti to be the Chief Justice of the Calcutta High Court, with effect from the 13th June 1952.

E. C. GAYNOR, Dy. Secy.

#### MINISTRY OF EXTERNAL AFFAIRS

New Delhi, the 30th May 1952

**No. F.32(6)-XPA/51.**—The Headquarters of the post of Director India Information Services, Washington, held by Dr. Moni Moulk, has been transferred to New York with effect from the 1st February 1952.

M. A. VELLODI, Under Secy.

New Delhi, the 31st May 1952

**No. D.1327-CAP(AP)/52.**—In exercise of the powers conferred by sub-section (1) of section 6 of the Abducted Persons (Recovery and Restoration) Act, 1949 (LXV of 1949), and in accordance with the agreement entered into in this behalf between the Government of India and the Government of Pakistan, the Central Government hereby constitutes a Tribunal for the purposes of that section consisting of—

- (a) Shri Thakar Das, Superintendent of Police, Punjab, India, and
- (b) Mr. N. A. Razvi, Superintendent of Police, Pakistan.

I. S. CHOPRA, Joint Secy.

New Delhi, the 28th May 1952

**No. 229-ADI/52.**—Mr. R. K. Govil, an Officer officiating in Grade II of the Central Secretariat Service and a Section Officer in the Ministry of External Affairs, is granted earned leave for 59 days, with effect from the forenoon of the 1st May 1952, with permission to suffix Sunday, the 29th June 1952, to the leave.

**No. 230-ADI.**—Mr. T. R. Raghuraman, an Officer officiating in Grade III of the Central Secretariat Service and a Section Officer in the Ministry of External Affairs, is granted leave on average pay for one month and 12 days with effect from the forenoon of the 18th April 1952.

New Delhi, the 2nd June 1952

**No. 235-ADI.**—Mr. K. G. Nair, an Officer officiating in Grade II of the C.S.S., has been posted as a Section Officer in the Ministry of External Affairs, with effect from the 1st March 1952.

**No. 236-ADI.**—Mr. M. M. Gandotra, an Officer officiating in Grade II of the C.S.S., has been posted as a Section Officer in the Ministry of External Affairs, with effect from the 1st November 1951.

G. J. MALIK, Under Secy.

New Delhi, the 28th May 1952

**No. 232-FSP.**—Mr. K. K. Chettur, formerly Head of the Indian Liaison Mission in Tokyo and Political Representative of India with the Supreme Commander, Allied Powers in Japan, has been appointed Ambassador of India at Tokyo, with effect from the 7th May 1952.

DEVI DIYAL, Dy. Secy.

New Delhi, the 28th May 1952

**No. 238-FSP.**—Mr. Y. D. Gundevia, I.C.S., Minister in the Embassy of India, Moscow, was appointed Charge d' Affairs *ad-interim* at the Embassy with effect from the 8th April 1952.

New Delhi, the 30th May 1952

**No. 237-FSP.**—Mr. R. Bhandari, an I.F.S., Probationer in the Ministry of External Affairs, has been appointed Vice Consul in the Consulate General of India, New York, with effect from the 8th April 1952.

O. V. RAMADORAI, Under Secy.

New Delhi, the 28th May 1952

**No. 231-EL.**—On transfer from the Ministry of States, Mr. N. M. Buch, I.C.S., assumed duties as a Joint Secretary to the Government of India in the Ministry of External Affairs with effect from the afternoon of the 8th May 1952.

New Delhi, the 3rd June 1952

**No. 239-EL/52.**—Shri P. Krishna Rau, Vice Consul, Pondicherry, has been granted earned leave for 45 days with effect from the 19th May 1952 (forenoon). This Ministry's Notification No. 228-EL, dated 27th May 1952 is hereby cancelled.

A. R. SETHI, Under Secy.

## MINISTRY OF STATES

New Delhi, the 26th May 1952

**No. 126-D.**—Lieutenant Colonel J. N. P. Gaur, I.A., Commandant, Central Reserve Police, Neemuch relinquished charge of his appointment on the afternoon of 6th May 1952.

2. Major Sucha Singh, I.A., is appointed Commandant, Central Reserve Police, Neemuch, with effect from the afternoon of 6th May 1952.

H. C. MAHINDROO, Under Secy.

New Delhi, the 27th May 1952

**No. 127-Adm.**—Mr. T. P. Verma, an officer officiating in Grade III of the Central Secretariat Service, is posted as Section Officer in the Ministry of States with effect from the forenoon of 1st April 1952.

New Delhi, the 28th May 1952

**No. 128-Adm.**—On return from leave Mr. T. P. Verma resumed charge of the office of Section Officer in the Ministry of States with effect from the forenoon of the 26th May 1952.

New Delhi, the 29th May 1952

**No. 131-Adm.**—Mr. N. K. Sreenivasan, an officer of the Central Secretariat Service Grade II and a Section Officer in the Ministry of States, has been granted earned leave for sixty days with effect from the forenoon of 13th May 1952.

2. Mr. M. P. Rodrigues, an officer of the Central Secretariat Service Grade III, has been granted an extension of earned leave for 20 days from the 8th June 1952.

E. HERD, Under Secy.

New Delhi, the 30th May 1952

**No. 130-S.**—In modification of paragraph 2 of the Ministry of States Notification No. 91-S, dated the 22nd April 1952, Shri V. K. B. Pillal, I.C.S., on return from leave, assumed charge of the office of Counsellor, Patiala and East Punjab States Union, with effect from the 14th April 1952, (forenoon).

B. DAS, Under Secy.

## MINISTRY OF FINANCE

(Department of Economic Affairs)

ADMINISTRATION BRANCH

New Delhi, the 27th May 1952

**No. F.15(15)-P/51.**—In continuation of this Department notification of even number, dated the 22nd March 1952, Mr. T. N. Joseph, Research Officer, National Income Unit, Department of Economic Affairs, Ministry of Finance has been granted an extension of leave on half pay for thirty days with effect from 28th April 1952, under the existing arrangement.

B. K. KAUL, Dy. Secy.

New Delhi, the 29th May 1952

**No. PFG-177-Est.I/52.**—Shri B. B. Chandra, a Section Officer officiating in Grade III of the C.S.S., was granted leave on average pay for four months with effect from the 31st December 1951, combined with leave on average pay on medical certificate from the 1st May to the 16th May 1952.

On return from leave Shri B. B. Chandra resumed charge of his duties as Section Officer in this Ministry with effect from the 17th May 1952.

New Delhi, the 30th May 1952

**No. PFG-250-Est.I/52.**—Mr. S. K. Sen, a permanent officer of Grade II of the Central Secretariat Service, working as a Section Officer in this Ministry, was granted leave on average pay for 4 days from the 14th April to the 17th April 1952, combined with leave on half average pay for 7 days from 18th to 24th April 1952.

On return from leave Mr. Sen resumed charge of his duties as a Section Officer with effect from the 25th April 1952.

S. K. MAJUMDAR, Dy. Secy.

## MINISTRY OF FINANCE (DEFENCE)

New Delhi, the 31st May 1952

**No. 13/9/52-Estt.**—Shri Batuk Singh, Joint Financial Adviser, is appointed to officiate as Additional Financial Adviser, Ministry of Finance (Defence), with effect from 16th May 1952, (F.N.) vice Shri S. Jayasankar granted three months' leave from that date.

K. BHAWANISHANKAR RAO, Fincl. Advr.

New Delhi, the 28th May 1952

**No. 21/48-Estt.**—Consequent on his appointment as Joint Secretary (I and C Division), Ministry of Finance, Shri K. S. Krishnaswami, relinquished charge of his appointment as Deputy Financial Adviser in the Ministry of Finance (Defence Division) on 17th May 1952 (FN).

New Delhi, the 29th May 1952

**No. 12/28/52-Estt.**—Shri S. Jayasankar, Addl. Financial Adviser, Ministry of Finance (Defence), has been granted leave as follows:—

Addl. Privilege leave for two months from 16th May 1952 to 15th July 1952.

Privilege leave for one month from 16th July 1952 to 15th August 1952.

New Delhi, the 31st May 1952

**No. 8/3/52-Estt.**—Shri I. R. Naidu, Assistant Superintendent, Ministry of Finance (Defence), has been granted leave on average pay for four months from 12th April 1952 to 11th August 1952, (both dates inclusive), with permission to prefix thereto Sunday, the 11th April 1952.

**No. 8/2/52-Estt.**—Shri A. N. Kaul, Deputy Financial Adviser, Ministry of Finance (Defence), has been granted leave on average pay for 2 months and 10 days from 21st April 1952 to 30th June 1952 (both dates inclusive).

2. On the expiry of his leave his services will be replaced at the disposal of the Comptroller and Auditor-General.

New Delhi, the 3rd June 1952

**No. 5522-Accts.**—In Ministry of Finance (Defence) Notification No. 5522-Accts., dated 17th May 1952, published in the *Gazette of India*, dated 24th May 1952, for "Shri N. M. Vachrajani, A.C.D.A. (on deputation)" substitute "Shri N. M. Vachrajani, A.C.D.A. (on probation)".

B. SINGH, Addl. Fincl. Advr.

## MINISTRY OF FINANCE (REVENUE DIVISION)

CUSTOMS ESTABLISHMENT

New Delhi, the 29th May 1952

**No. 16.**—Mr. J. W. Orr, I.C.S., Collector of Central Excise, Calcutta, has been appointed to hold charge as Collector of Customs, Calcutta, in addition to his own duties, with effect from the afternoon of 16th May 1952 and until further orders, vice Shri A. N. Puri, proceeded on leave preparatory to retirement.

CENTRAL EXCISE ESTABLISHMENT

New Delhi, the 29th May 1952

**No. 4.**—Shri R. N. Misra, Officiating Assistant Director of Inspection, Customs and Central Excise, has been appointed to officiate as Collector of Central Excise, Delhi, with effect from the afternoon of 19th May 1952 and until further orders, vice Shri B. N. Banerji, appointed Collector of Customs, Calcutta.

**No. 5.**—Shri Vyas Dev, Deputy Collector of Central Excise, Baroda, has been appointed to hold charge as Collector of Central Excise, Jamnagar, in addition to his own duties, with effect from 22nd May 1952 and until further orders, vice Shri K. V. Gohel proceeded on leave preparatory to retirement.

HEADQUARTERS ESTABLISHMENT

New Delhi, the 2nd June 1952

**No. 16.**—Shri M. A. Rangaswamy, an Officer of the Indian Customs Service, has been appointed to officiate as Under Secretary, Central Board of Revenue and *ex-officio* Under Secretary, Ministry of Finance (Revenue Division) with effect from the forenoon of the 26th May 1952, until further orders.

**No. 17.**—Mr. A. Krishnamurti, a permanent Grade III Officer of the Central Secretariat Service, officiating in Grade II of the Service and working as Section Officer in the Revenue Division of the Ministry of Finance, has been granted earned leave for 76 days with effect from the 2nd May 1952.

#### INCOME-TAX ESTABLISHMENTS

*New Delhi, the 2nd June 1952*

**No. 36.**—Shri G. Saunderaraja Ayyanger, Inspecting Assistant Commissioner of Income-tax, Southern Range, Mathurai, was granted under Fundamental Rule 86, leave on average pay for 4 months followed by leave on half average pay for 2 months, from the 15th November 1951 to the 14th May 1952.

**No. 37.**—In exercise of the powers conferred by subsection (2) of Section 5 of the Indian Income-tax Act, 1922 (XI of 1922), the Central Government has been pleased to appoint Shri H. P. Singh as Commissioner of Income-tax, Bombay North, Kutch and Saurashtra with effect from the 21st May 1952, and until further orders relieving Shri V. V. Chari, Commissioner of Income-tax, Bombay City, of the additional Charge.

**No. 38.**—In exercise of the powers conferred by subsection (2) of Section 5 of the Indian Income-tax Act, 1922 (XI of 1922), the Central Government has been pleased to appoint Shri V. V. Subramanian as Commissioner of Income-tax, Bihar and Orissa, with effect from the 19th May 1952 vice Shri B. M. Sen Gupta, and until further orders.

N. D. MEHROTRA, Dy. Secy.

#### CENTRAL BOARD OF REVENUE

##### CENTRAL EXCISE ESTABLISHMENT

*New Delhi, the 28th May 1952*

**No. 25.**—Shri Chand Narain, lately Chief Accounts Officer in the Central Excise Collectorate, Delhi, has been granted leave on average pay for four months combined with leave on half average pay for 7 days, preparatory to retirement, with effect from 26th January 1952.

*New Delhi, the 29th May 1952*

**No. 26.**—Shri K. S. Srinivasa Ayyar, an officiating Superintendent in the Central Excise Collectorate, Hyderabad, has been transferred to the Central Excise Collectorate, Madras, in the same capacity with effect from 2nd May 1952.

T. S. RAMASWAMI, Under Secy.

#### MINISTRY OF REHABILITATION

(Office of the Chief Claims Commissioner)

*Delhi, the 20th May 1952*

**No. 2(12)/CCC/AE-51.**—The headquarters of Shri Karam Narain Kapur have been changed from Indore to Bilaspur.

He closed down his office at Indore on the afternoon of the 1st May 1952, and started functioning at Bilaspur from the forenoon of the 3rd May 1952.

**No. 2(173)/CCC/AE-51.**—The headquarters of Shri G. B. Lalwani, Claims Officer have been changed from Nagpur to Delhi.

He closed down his office at Nagpur on the afternoon of the 3rd May 1952, and started functioning at Delhi with effect from the forenoon of the 5th May 1952.

**No. 2(377)/CCC/AE-52.**—Shri Mulk Raj, retired Sub-Judge of Kashmir State has been appointed as a temporary Claims Officer at Delhi, in the Office of the Chief Claims Commissioner, Government of India, Ministry of Rehabilitation, with effect from the afternoon of the 5th May 1952, vice Shri A. R. Dhall, Claims Officer, Delhi, died on 29th April 1952.

**No. 4(3)/CCC/AE/52(IV).**—In the Gazette Notification No. 4(3)/CCC/AE/52(IV), dated the 7th April 1952, the following amendments may be made:—

Against the name of Shri Inder Bhan Satija at S. No. 3—for "28th March 1953" read "28th March 1952".

Against the name of Shri Gopal Singh, at S. No. 5—for "1st April 1953" read "1st April 1952".

*Delhi, the 21st May 1952*

**No. 2(28)/CCC/AE-51.**—Shri Ram Datt, a temporary Claims Officer in the office of the Chief Claims Commissioner, at Saharanpur (U.P.) has been granted 'earned' leave for Nine (9) days with effect from 26th March 1952 to 3rd April 1952 (both days inclusive).

*Delhi, the 23rd May 1952*

**No. 2(300)/CCC/AE-51.**—The headquarters of Shri Harbans Lal Puri, Claims Officer have been changed from Ajmer to Delhi.

He closed down his office at Ajmer on the forenoon of the 8th May 1952, and started functioning at Delhi from the forenoon of 10th May 1952.

**No. 2(240)/CCC/AE-51.**—The headquarters of Shri Sodhi Charan Das, Claims Officer have been changed from Jullundur to Delhi.

He closed down his office at Jullundur on the afternoon of the 9th May 1952, and started functioning at Delhi from forenoon of the 12th May 1952.

*Delhi, the 27th May 1952*

**No. 2(307)/CCC/AE-51.**—The headquarters of Shri B. M. Vaid, Claims Officer have been changed from Ajmer to Delhi.

He closed down his office at Ajmer on the afternoon of the 9th May 1952 and started functioning at Delhi from the forenoon of the 10th May 1952.

*Delhi, the 28th May 1952*

**No. 2(294)/CCC/AE-51.**—The headquarters of Shri Ram Nath Sharma, Claims Officer have been changed from Ajmer to Delhi.

He closed down his office at Ajmer on the afternoon of the 16th May 1952, and started functioning at Delhi from the forenoon of the 19th May 1952.

**No. 2(323)/CCC/AE-51.**—The headquarters of Shri K. R. Khosla, Claims Officer have been changed from Gowallor to Delhi.

He closed down his office at Gowallor on the afternoon of the 8th May 1952 and started functioning at Delhi from the forenoon of the 9th May 1952.

**No. 2(378)/CCC/AE-52.**—Shri R. C. Gulati, a temporary Assistant Custodian in the Office of the Custodian of Evacuee's Property, Delhi, has been appointed as a temporary Claims Officer at Delhi, in the Office of the Chief Claims Commissioner, Government of India, Ministry of Rehabilitation, with effect from the forenoon of the 15th May 1952.

*Delhi, the 29th May 1952*

**No. 2(326)/CCC/AE-51.**—Shri Hans Raj Mahajan, a temporary Claims Officer, in the Office of the Chief Claims Commissioner, at Delhi, has been granted 'Earned' leave for one day i.e., 11th February 1952, combined with extraordinary leave without pay for 59 (fifty-nine) days with effect from 12th February 1952 to 10th April 1952.

*Delhi, the 31st May 1952*

**No. 2(205)/CCC/AE-51.**—Shri A. R. Dhall, a temporary Claims Officer at Delhi, in the office of the Chief Claims Commissioner, Ministry of Rehabilitation, Government of India, expired on the 29th April 1952.

**No. 2(379)/CCC/AE-52.**—Shri Daya Ram Malik, has been appointed as a temporary Claims Officer at Delhi, in the Office of the Chief Claims Commissioner, Government of India, Ministry of Rehabilitation, with effect from the forenoon of the 21st May 1952.

N. C. GHOSH,

Administrative Claims Officer and  
*Ex-Officio Under Secy.*

*New Delhi, the 27th May 1952*

**No. 34(4)/AE/52.**—Shri Sobhsingh Sadharam Reet-singhani, Claims Officer in the Office of the Chief Claims Commissioner, is appointed temporary Claims Commissioner with effect from the 15th April 1952, until further orders.

J. N. MATHUR, Asstt. Secy.

*New Delhi, the 28th May 1952*

**No. 40(40)/51-Prop.**—On return from leave Shri H. N. Bhatia assumed charge of his duties as Registrar in the Office of the Custodian General of Evacuee Property, on the forenoon of May 19, 1952.

Delhi, the 23rd May 1952

**No. 1(3)-SB/52.**—Shri Raj Narain Lal, has been appointed as an Assistant Valuation Officer (Rural) Bhopal under the Chief Settlement Commissioner, New Delhi, with effect from the forenoon of 8th March, 1952, until further orders.

MANMOHAN KISHAN, Asstt. Secy.

New Delhi, the 2nd June 1952

**No. DWC-8(3)/52I.**—Shri Was Dev Verma is appointed as a temporary Superintendent at the Training-cum-Work Centre, Tilak Nagar (Techar-Delhi), w.e.f. the 23rd April, 1952.

**No. DWC-7(3)/52II.**—Shri Sada Nand Suri Supervisor, Training-cum-Work Centre, Lajpat Nagar (Delhi) is appointed as a temporary Superintendent, Training-cum-Work Centre, Lajpat Nagar (Delhi) w.e.f. the 26th April, 1952.

K. D. GUPTA, Under Secy.

## MINISTRY OF COMMERCE AND INDUSTRY

(Office of the Textile Commissioner)

BRANCH SECRETARIAT

Bombay, the 31st May 1952

**No. BSI-2(261)**—Shri S. C. Das Gupta, Deputy Director in the Regional Directorate of Production, Office of the Textile Commissioner Calcutta, is granted earned leave for 30 days with effect from the 19th May 1952, to the 17th June 1952, with permission to prefix Sunday the 18th May 1952, to his leave.

G. V. PILLAI, Under Secy.

New Delhi, the 30th May 1952

**No. 7-Estt.(B)(18)/52.**—On the expiry of his leave, Mr. M. A. Mulky, has been appointed as Assistant Economic Adviser to the Government of India in the Office of Economic Adviser to the Government of India, with effect from the forenoon of the 20th May 1952.

### TARIFFS

New Delhi, the 28th May 1952

**No. 28-T(23)/52.**—Dr. Rama Varma, Deputy Secretary, Tariff Commission, Bombay is granted earned leave for thirty six days from the 2nd May 1952, to 6th June 1952, combined with leave on half pay for one day on the 7th June 1952, with permission to suffix thereto the 8th June 1952 and the 9th June 1952, which are public holidays.

2. Dr. Varma is likely to rejoin his post at Bombay on the expiry of his leave.

### IMPORT TRADE CONTROL—ESTABLISHMENT

New Delhi, the 30th May 1952

**No. P1-60/Admn/52.**—Shri T. S. Kunchithapatham, Deputy Chief Controller of Imports in the Office of the Chief Controller of Imports and Exports, New Delhi, has been granted earned leave for sixty two days with effect from the forenoon of 19th May 1952, with permission to prefix and suffix to his leave 18th May and 20th July 1952, being Sundays.

New Delhi, the 3rd June 1952

**No. P1-37/Admn./50.**—Shri T. V. Prabhu, Controller of Imports and Exports in the Office of the Joint Chief Controller of Imports and Exports, Bombay, has been granted earned leave for sixty days from the forenoon of the 2nd May, 1952.

S. G. RAMACHANDRAN, Under Secy.

### TRADE ESTABLISHMENTS

New Delhi, the 28th May 1952

**No. 20-TCA(5)/51.**—Mr. M. A. Vellodi, I.F.S., Commercial Secretary to the Legation of India in Switzerland, Berne, was granted leave, on medical certificate, on full average pay for 88 days followed by leave on half average pay for 40 days with effect from the 2nd March 1951. Thereafter he was granted leave not due on half average pay up to the 16th November 1951, with an intervening break of two days, namely the 7th and the 8th August 1951, which should be treated as joining time. This Ministry's Notification of even number, dated the 21st December 1951, is hereby cancelled.

N. V. RAO, Dy. Secy.

New Delhi, the 30th May 1952

**No. 40.**—Mr. P. C. Sarkar, Deputy Price and Accounts Officer in the Iron and Steel Control Organisation at Calcutta, has been granted leave on average pay for 30 days with effect from 16th May 1952, with permission to suffix Sunday the 15th June 1952, to his leave.

D. HEJMADI, Under Secy.

New Delhi, the 3rd June 1952

**No. 41.**—On the expiry of the period of his re-employment, the services of Mr. J. Prasad, Development Officer (Timber) in the Development Wing of the Ministry of Commerce and Industry, New Delhi, were terminated, with effect from the afternoon of the 30th April 1952.

**No. 42.**—Mr. N. Krishnaswami, Deputy Development Officer (Mechanical Engineering) in the Development Wing of the Ministry of Commerce and Industry, is granted earned leave for 27 days from the 19th May to 14th June 1952, with permission to affix thereto Sundays, the 18th May and 15th June 1952.

### ESTABLISHMENT

New Delhi, the 4th June 1952

**No. 43.**—Mr. H. K. Kapoor, officiating in Grade I of the Central Secretariat Service and an Under Secretary in the Ministry of Commerce and Industry, has been granted leave on average pay for two months, with effect from the forenoon of the 19th May 1952.

2. With effect from the forenoon of the 26th May 1952, Mr. A. K. Chakravarti, a permanent Grade II officer of the Central Secretariat Service and a Superintendent in the Ministry of Commerce and Industry, has been appointed to officiate as Assistant Secretary in that Ministry vice Mr. H. K. Kapoor, granted leave.

SHIV DEV SINGH, Under Secy.

## MINISTRY OF FOOD AND AGRICULTURE

(Agriculture)

(Indian Council of Agricultural Research)

New Delhi, the 26th May 1952

**No. F.73(73)/52-Adn.**—Shri P. N. Nanda, Animal Husbandry Commissioner with the Government of India, is granted leave on average pay for 4 months with effect from the 5th May 1952, with permission to prefix thereto Sunday the 4th May 1952.

J. V. A. NEHEMIAH, Dy Secy.

New Delhi, the 28th May 1952

**No. 1315-Instt./52.**—Dr. S. Ramanujam, Director, Central Rice Research Institute, Cuttack, was deputed to attend the meetings of the working Party on "Rice Breeding" and "Fertilizers" and the Third meeting of the International Rice Commission held at Bandung (Java) Indonesia from 30th April (Afternoon) up to the 18th May 1952. He resumed charge on the forenoon of the 19th May 1952.

Shri S. Y. Padmanabhan, Mycologist, Central Rice Research Institute, Cuttack, was placed in charge of the current duties of the post of Director, Central Rice Research Institute in addition to his own duties for this period.

S. D. UDHRAIN, Under Secy.

New Delhi, the 29th May 1952

**No. F. 27-138/52-Estt.(I).**—On return from deputation ex-India Shri P. A. Gopalakrishnan, I.C.S., resumed charge of the office of Joint Secretary in the Ministry of Food and Agriculture (Agriculture) on the 19th May 1952, (F.N.).

D. RAMIAH, Asstt. Secy.

New Delhi, the 31st May 1952

**No. F.27-57/52-Estt.I.**—On his return from leave, Shri J. S. Raj, a permanent officer of Grade I of the Central Secretariat Service and Under Secretary in the Ministry of Food and Agriculture (Agri.) has been appointed to officiate as Deputy Secretary in that Ministry with effect from the 23rd May 1952, and until further orders.

2. The unexpired portion of the leave sanctioned to Shri J. S. Raj in the Ministry of Food and Agriculture (Agri.) Notification No. F.27-57/52-Estt.I., dated the 7th May 1952, is hereby cancelled.

C. V. NARASIMHAN, Joint Secy.

New Delhi, the 30th May 1952

**No. F.1-18/52-Dte.II.**—Shri V. P. Anantanarayanan, Officiating Marketing Officer in the Directorate of Marketing is granted earned leave for 41 days with effect from the 26th May 1952, with permission to prefix thereto Sunday the 25th May 1952, and suffix Sunday the 6th July 1952.

**No. F.16/32/52-S.**—The following officers are confirmed as Deputy Superintending Surveyors in the Survey of India Class I Service with effect from the date shown against each:—

Captain B. S. N. Murthy—3rd May 1952.

Captain K. L. Khosla—8th May 1952.

Captain Partha Rout—8th May 1952.

Captain M. M. Datta—8th May 1952.

New Delhi, the 31st May 1952

**No. F.1-16/52-Dte.II.**—Dr T. G. Shirname, Agricultural Marketing Adviser to the Government of India is granted leave on average pay for one month and twenty-nine days with effect from the 28th July 1952, with permission to prefix Sunday the 27th July 1952 and suffix Dusehra holidays from the 25th to 27th September 1952 and Sunday the 28th September 1952.

New Delhi, the 3rd June 1952

**No. F.2-7/52-Dte.II.**—Shri Pratap Singh, Chief Inspector, Sann Hemp, Grading under the Directorate of Marketing and Inspection is granted leave on average pay for one month and four days with effect from the 2nd June 1952, with permission to prefix Sunday the 1st June 1952, and suffix Sunday the 6th July 1952.

N. K. BHOJWANI, Dy. Secy.

(Food)

New Delhi, the 27th May 1952

**No. 502.**—Mr. Jal Narain has been appointed to officiate as Private Secretary to the Minister for Food and Agriculture with effect from the afternoon of the 23rd May 1952, vice Mr. V. Balasubramanian

N. C. MUKERJI, Dy. Secy.

#### MINISTRY OF EDUCATION

New Delhi, the 28th May 1952

**No. F.65-18/51-G.I.**—Mr. A. N. Basu is appointed substantively to the post of Principal, Central Institute of Education, Delhi, with effect from 14th April 1950.

T. S. KRISHNAMURTI, Asstt. Secy.

New Delhi, the 2nd June 1952

**No. F.17-7/51/A-5.**—The Ministry of Education's notification No. 7-17/51/A-5, dated 18th October 1951, regarding the deputation of Mr. P. N. Kirpal to the third Meeting of the Representatives of National Commissions at Paris, the Sixth Session of the General Conference the United Nations Educational Scientific and Cultural Organisation at Paris, and the XIV International Conference on Public Education at Geneva, is hereby cancelled. The original notification No. 7-17/51/A-5, dated 9th June 1951, stands.

G F LAKHANI, Under Secy.

#### MINISTRY OF HEALTH

New Delhi, the 30th May 1952

**No. F.2-38/50-MI(Adm.)(E.).**—On the termination of his services Dr. R. D. Vohra, relinquished charge of the post of Deputy Assistant Director General of Health Services (Public Health) in the Directorate General of Health Services, New Delhi, on the forenoon of 12th May 1952.

A. V. VENKATASUBBAN, Under Secy.

New Delhi, the 30th May 1952

**No. F.6-6/50-P.H.I.**—The undermentioned officers have been appointed, on probation, to posts at the Central Research Institute Kasauli, with effect from the dates mentioned against each:—

Sl. No.	Name	Post	Date
1.	Dr. Gurkirpal Singh, D. T. M. (Cal.)	Assistant Director	27-12-1951
2.	Dr. Naranjan Singh	Do.	27-12-1951

**No. F.3-8/52-P.H.I.**—Dr. C. B. D'Silva, Assistant Director, Central Research Institute, Kasauli, is placed on deputation on a World Health Organisation Fellowship in the United States of America and French West Africa for a period of 8 months with effect from the 10th February 1952.

New Delhi, the 2nd June 1952

**No. F.5-63/51-P.H.I.**—Dr. R. B. Lal, M.B.B.S. (Pb.), D.P.H. (Oxon.), D.T.M. & H. (Eng.), D.B. (London), F.N.I., Professor of Epidemiology, All-India Institute of Hygiene and Public Health, Calcutta, is granted leave on average pay for two months and 26 days and in continuation leave on half average pay for two months and 29 days, under F.R. 36(a), with effect from the 18th December 1951, the date of his retirement.

Dr. Lal is also re-employed in the same post at the Institute for a period of three years with effect from the 18th December 1951, the date of his retirement.

**No. F.3-36/52-MI.**—Miss Sumitra Desai, Assistant Sister Supervisor for Urban Work in the College of Nursing, New Delhi, has been granted earned leave for 27 days with effect from the 2nd June 1952, with permission to prefix Sunday, the 1st June 1952, to her leave.

P. S. DORASWAMI, Under Secy.

#### MINISTRY OF RAILWAYS (Railway Board)

New Delhi, the 28th May 1952

**No. E.IV.181-CP.**—Mr. N. Rajsgopalan, a Superintendent in the Railway Board's office, is granted leave on average pay for 2 months and 15 days with effect from 19th May 1952, with permission to prefix Sunday, the 18th May 1952.

**No. E.IV.181-CP(I).**—Mr. K. N. Ramakrishna Pillay, an Asstt.-in-Charge, in the Railway Board's office is appointed to officiate as Superintendent, in that office with effect from 19th May 1952, vice Mr. N. Rajsgopalan.

A. HILDRETH, Secy.

New Delhi, the 28th May 1952

**No. E52N01/13/2.**—On transfer from the Eastern Railway, Mr. R. Vanchinathan, District Electrical Engineer, is appointed to officiate as Chief Electrical Engineer, Northern Railway with effect from the 22nd April 1952.

**No. E52N01/13/2-I.**—On transfer from the Eastern Railway, Mr. D. L. Malvankar, officiating Deputy Chief Engineer, joined the Northern Railway on 26th April 1952.

**No. E52N01/13/2-II.**—On transfer from the Central Railway, Mr. T. R. Sarangan, officiating Deputy Chief Engineer, joined the Northern Railway on 26th April 1952.

**No. E52N01/13/2-III.**—On transfer from the East Indian Railway, Mr. M. N. Datta, officiating Deputy Chief Accounts Officer, joined the Northern Railway on 10th April 1952.

**No. E52N01/13/2-IV.**—On transfer from the Eastern Railway, Mr. Apjit Singh, Financial Adviser and Chief Accounts Officer, joined the Northern Railway on 25th April 1952, on the expiry of his leave.

**No. E52N01/13/2-V.**—On transfer from the North Eastern Railway, Mr. M. Kamath, officiating Deputy Chief Accounts Officer, joined the Northern Railway on 22nd April 1952.

**No. E52N01/13/2-VI.**—On transfer from the Eastern Railway, Dr. S. S. Kent, Chief Medical Officer, joined the Northern Railway on 28th April 1952.

**No. E52N01/13/2-VII.**—On transfer from the Eastern Railway, Mr. Madan Mohan Lal, Assistant Mechanical Engineer, joined the Northern Railway on the afternoon of 2nd May 1952.

**No. E52N01/13/2-VIII.**—On transfer from the Southern Railway, Mr. R. N. Mubayl, officiating District Controller of Stores, joined the Northern Railway on the afternoon of 25th April 1952.

New Delhi, the 29th May 1952

**No. E52RB2/5/2.**—On transfer from the Central Railway, Mr. R. S. Tripathi, Area Superintendent at Gwalior, is appointed to officiate as Railway Liaison Officer with the Director General (Supplies and Disposals) with effect from the 16th May 1952.

New Delhi, the 30th May 1952

**No. E52NO1/9/2.**—On return from leave Mr. M. D. Balaraman, Assistant Transportation Superintendent (Senior Scale), Central Railway is appointed to officiate as Deputy General Manager on that Railway with effect from 15th March, 1952.

**No. E52NO1/9/2-I.**—On return from leave, Mr. S. S. Ramasubban, Assistant Traffic Manager (senior scale), Central Railway is appointed to officiate as Divisional Transportation Superintendent on that Railway with effect from 10th February 1952.

**No. E52PM6/62/2.**—Mr. M. S. Viswanathan, District Signal and Tele-Communication Engineer, Southern Railway, is appointed to officiate as Deputy Chief Signal and Tele-Communication Engineer on that Railway with effect from 8th April 1952.

New Delhi, the 3rd June 1952

**No. E52TR2/16/2.**—On transfer from the Southern Railway, Mr. T. L. Colaco, District Transportation Superintendent, is appointed to officiate as Deputy Chief Commercial Superintendent, Western Railway with effect from 15th April 1952.

P. N. SAXENA, Dir. Estabtd.

### MINISTRY OF NATURAL RESOURCES AND SCIENTIFIC RESEARCH

New Delhi, the 30th May 1952

**No. DW.II-3(105).**—Shri Harisingh Kharagsingh was appointed as temporary Executive Engineer Hirakud Dam Project with effect from the 3rd January 1950, (forenoon), until further orders.

A. R. KHANNA, Dy. Secy.

### MINISTRY OF TRANSPORT

#### PORTS

New Delhi, the 27th May 1952

**No. 6-PII(49)/51-III.**—The post of Port Officer in the Cochin Port has been re-designated as "Deputy Conservator".

T. S. PARASURAMAN, Dy. Secy.

New Delhi, the 27th May 1952

**No. 5746-A/52.**—The services of Shri V. M. Parulekar, a permanent Grade I Officer of the Central Secretariat Service, and Under Secretary, Ministry of Transport, have been placed at the disposal of the Ministry of Commerce and Industry, with effect from the afternoon of the 24th May 1952.

S. N. CHIB, Dy. Secy.

New Delhi, the 28th May 1952

**No. A-5(10)/52.**—Shri J. M. Trehan, temporary Divisional Engineer Consultant, Ministry of Transport (Roads Organisation), has been granted earned leave for 60 days from 19th May to 17th July 1952.

New Delhi, the 2nd June 1952

**No. A-5(4)/52.**—Shri N. D. Mirchandani, Temporary Divisional Engineer Consultant, Ministry of Transport, Roads Organisation, at present posted as Engineer Liaison Officer, Uttar Pradesh, Lucknow, has been granted earned leave for 42 days from the 3rd May 1952, to the 13th June 1952, both days inclusive.

B. V. RADHAKRISHNAN, Under Secy.

#### PORTS

New Delhi, the 30th May 1952

**No. 5-PII(13)/52.**—Shri T. K. Rajaraman, Deputy Chief Accountant, Cochin Port, has been appointed to officiate as Chief Accountant, Cochin Port, with effect from the 8th April 1952, vice Shri A. N. Aiyaswami, granted leave

C. PARTHASARATHY, Under Secy.

### CORRIGENDUM

New Delhi, the 31st May 1952

**No. E-4(7)/52.**—In the Ministry of Transport Notification No. E-4(7)/52, dated the 15th May 1952, the word "earned" may be inserted before the words "leave for a period of 60 days".

G. R. KADAPA, Under Secy.

### TRAINING SHIP

New Delhi, the 2nd June 1952

**No. 21-M.T.(25)/52.**—Shri S. K. Joshi has been appointed as a temporary Executive Officer, Training Ship, "DUFFERIN", Bombay with effect from the 17th May to the 7th June 1952, (both days inclusive).

S. K. GHOSH, Dy. Secy.

### MINISTRY OF COMMUNICATIONS

#### (Posts and Telegraphs)

New Delhi, the 26th May 1952

**No. SPA.75-1/52.**—Shri Balwant Singh, officiating Asstt. Director of Postal Services, Delhi, has been appointed to officiate as Assistant Deputy Director-General, Posts and Telegraphs with effect from 17th May 1952.

**No. STA.76-2/52.**—Mr. H. R. Thadhani, Engineer-in-Chief and General Manager, Telephones, Calcutta is granted leave on average pay for six weeks with effect from the 1st June 1952, or date of relief.

2. Mr. S. K. Kanjilal, Deputy General Manager, Telephones, Calcutta, is appointed to officiate as Engineer-in-Chief and General Manager, Telephones, Calcutta, vice Mr. H. R. Thadhani from the date he relieves the latter.

New Delhi, the 27th May 1952

**No. SPA.72-3/52.**—Shri G. N. Rebello, Senior Superintendent of Post Offices, Ambala, has been appointed to officiate as Director of Planning, Posts and Telegraphs Directorate, with effect from 14th May 1952.

New Delhi, the 28th May 1952

**No. SPA.72-3/52.**—Shri S. S. Ananta Krishnan, Director of Postal Services, Madras, has been posted as Director, Staff and Establishment, Posts and Telegraphs Directorate with effect from 26th May 1952.

New Delhi, the 29th May 1952

**No. STA.177-4/52.**—Shri G. V. Sathe, Executive Engineer, Bombay Telephone District, is permitted to retire from service, with effect from the 6th June 1952.

New Delhi, the 30th May 1952

**No. STA.146-8/52.**—Shri Sukumar Das, Assistant Engineer Workshops, Telegraph Workshops, Allpore, is appointed to officiate as Assistant Manager, Alipore Workshops with effect from the date he assumes charge of the post.

New Delhi, the 31st May 1952

**No. SPA.72-3/52.**—Shri A. Swaminathan, Senior Superintendent of Post Offices, Mathurai, has been appointed to officiate as Director of Postal Services, Madras Circle, Madras, with effect from 13th May, 1952.

**No. STA.91-5/52.**—In supersession of this Ministry's Notification No. STA.91-5/52, dated the 19th May 1952, Mr. S. K. Kanjilal, District Manager, Telephones, Delhi District, is granted earned leave for 34 days with effect from 9th June 1952, with permission to prefix Sunday the 8th June 1952, and suffix Sunday the 13th July 1952, to his leave.

2. Mr. K. D. Vaidya, officiating Divisional Engineer, Phones, Delhi District, is appointed to officiate as District Manager, Telephones, Delhi District, with effect from 9th June 1952, vice Mr. S. K. Kanjilal.

**No. STA.101-15/52.**—Shri S. N. Aiyar, Officiating District Manager, Madras Telephone District, is granted leave on average pay for two months and one day from the 16th June 1952, with permission to prefix Sunday the 15th June 1952, and affix Sunday the 17th August 1952, to his leave.

2. Shri V. Rajagopal, Executive Engineer, Madras Telephone District is appointed to officiate as District Manager, Madras Telephone District, vice Shri Aiyar, and in addition he will continue to perform the duties of Executive Engineer.

K. V. VENKATACHALAM, Dy. Secy.

New Delhi, the 28th May 1952

**No. 6-V(8)/52.**—On return from leave, Shri M. D. Naik resumed duty as officiating Senior Aircraft Inspector in the Civil Aviation Department at Bombay with effect from the 2nd April 1952.

New Delhi, the 29th May 1952

**No. 7-E(5)/52.**—(i) Shri T. R. Mantan, an Under Secretary in the Ministry of Communications, has been granted earned leave for 45 days from the 22nd May 1952 to the 5th July 1952, with permission to suffix Sunday, the 6th July 1952 to the leave.

(ii) Shri R. K. Agrawal, a Section Officer in the Ministry of Communications, has been appointed to officiate as Assistant Secretary in that Ministry with effect from the 22nd May 1952 and until further orders.

New Delhi, the 30th May 1952

**No. 4-F(13)/52.**—On transfer from the Ministry of Labour, Shri N. P. Sinha, has been appointed to officiate as Private Secretary to the Minister for Communications with effect from the afternoon of the 13th May 1952.

New Delhi, the 31st May 1952

**No. 4E(14)/52.**—On transfer from the Ministry of Labour, Shri Kantil Prakash has been appointed to officiate as Assistant Private Secretary to the Minister for Communications, with effect from the afternoon of the 13th May 1952.

V. K. MENON, Under Secy.

## MINISTRY OF INFORMATION & BROADCASTING

New Delhi, the 27th May 1952

**No. 25/34/48-F.**—Shri A. Bhaskar Rao, Senior Director in the Films Division has been granted earned leave for 27 days with effect from 19th May 1952 to 14th June 1952 with permission to prefix Sunday the 18th May and suffix Sunday the 15th June, to the leave.

A. S. BHATNAGAR, Under Secy.

New Delhi, the 27th May 1952

**No. 1/51/52 IP.**—Shri S. Sundar Rajan, an Assistant Information Officer in the Press Information Bureau, has been appointed to officiate as Information Officer in the same organisation with effect from the 26th April 1952, *vice* Shri K. K. Nair, Information Officer, granted leave.

New Delhi, the 3rd June 1952

**No. 17(83)/52-BI.**—The services of Shri K. S. Mullick, Station Director, All India Radio, Bombay, were placed at the disposal of the Ministry of Finance with effect from the afternoon of the 17th May 1952.

B. S. DASARATHY, Under Secy.

## MINISTRY OF WORKS, PRODUCTION AND SUPPLY (Office of the Salt Commissioner)

New Delhi, the 28th May 1952

**No. 9/52.**—Dr. B. Shah, Assistant Salt Commissioner is granted earned leave for 34 days with effect from 12th May 1952, to 14th June 1952, with permission to affix Sundays the 11th May 1952 and 15th June 1952.

S. C. AGGARWAL,  
Salt Commissioner.

New Delhi, the 28th May 1952

**No. EIII-20(8)/52.**—On transfer from the Directorate of Supplies and Disposals, Bombay, Mr. Rameshwar Dayal, Assistant Director of Supplies (Grade II) has been appointed to officiate, in the same capacity, in the Directorate General of Supplies and Disposals at New Delhi with effect from the forenoon of the 5th May 1952.

**No. EIII/17(28)/52-(I).**—Mr. C. L. Garg, who was appointed to officiate in Grade II of the C.S.S. has been posted as a Section officer in the Directorate General of Supplies and Disposals, New Delhi, with effect from 31st December 1951 (A.N.).

**No. EIII/17(28)/52-(II).**—Mr. M. B. Keswani, who has been appointed to officiate in Grade III of the C.S.S., has been posted as a Section officer in the Directorate General of Supplies and Disposals, New Delhi, with effect from 1st March 1952.

New Delhi, the 31st May 1952

**No. EIII-20(8)/52.**—Mr. A. Francis, Assistant Director of Supplies (Grade I) in the Directorate General of Supplies and Disposals, New Delhi, has been granted privilege leave for 2 months and 6 days from the 5th May 1952, to the 10th July 1952, and in continuation furlough for 9 days from the 11th July to the 19th July 1952, with permission to affix Sundays the 4th May and the 20th July 1952, to the leave

**No. EIII/20(16)/52.**—Mr. Maheshji Srivastava, a permanent Officer of Grade III of the Central Secretariat Service and working as Section Officer in the Directorate General of Supplies and Disposals, New Delhi, was granted leave on Average Pay for one month and six days from the 26th November 1951, to the 31st December 1951, with permission to prefix Sunday the 25th November 1951, and to suffix closed holiday on the 1st January 1952, to the leave.

N. P. DUBE, Dy. Secy.

New Delhi, the 31st May 1952

**No. Adm.2(31)/52.**—With reference to this Ministry's Notification No Adm.2(13)/52, dated the 22nd March 1952, Shri Mathra Das, a permanent officer of the Central Secretariat Service, Grade I, has been recalled from leave and he resumed charge of his duties as Under Secretary in the Ministry of Works, Production and Supply on the forenoon of 30th May 1952. The unexpired portion of his leave is cancelled.

B. B. PAYMASTER, Joint Secy

New Delhi, the 29th May 1952

**No. FY-15(12)/52.**—Shri Aftab Rai has been appointed to officiate as General Manager, Machine Tool Factory, Bangalore with effect from the 12th May 1952.

New Delhi, the 30th May 1952

**No. Fy.1(105).**—Shri O. Maheepathi, officiating Labour Officer in the National Instruments Factory, Calcutta, has been granted earned leave for 26 days with effect from the 6th May 1952, with permission to affix Sunday the 1st June 1952, to his leave.

2. It is certified that Shri Maheepathi is expected to return to the post of Labour Officer in the National Instruments Factory, Calcutta, on the expiry of the above leave and that he would have continued to officiate in that post but for his proceeding on this leave.

New Delhi, the 2nd June 1952

**No. Fy-4(337).**—The services of Shri S. V. Aiyar, Officer on Special Duty, have been replaced at the disposal of the Ministry of Finance, with effect from the 19th May 1952.

D. S. BENEGAL, Under Secy.

New Delhi, the 2nd June 1952

**No. C2-4(5)/52.**—On being relieved of the post of Chief Mining Engineer (Railway Board)/Deputy Coal Commissioner (Production) on the afternoon of the 22nd March 1952, Sri M. L. Shome assumed charge of the temporary post of Officer on Special Duty in the Coal Commissioner's Organisation on the 24th March 1952, (23rd March 1952, being Sunday).

P. M. NAYAK, Dy. Secy.

## MINISTRY OF LABOUR

New Delhi, the 28th May 1952

**No. M-6(42)51.**—On reversion from the post of Chief Welfare Officer (Mines), Coal Mines Labour Welfare Fund, the services of Shri J. V. Bhawe have been temporarily placed at the disposal of the Mica Mines Labour Welfare Fund as Secretary-cum-Executive Officer with effect from the 6th March 1952, *vice* Shri B. W. Bijapurkar proceeded on leave.

**No. M-6(16)52.**—Dr. T. D. V. Krishnan, Superintendent, Central Hospital, Dhanbad, has been granted earned leave for sixty days with effect from the 5th May 1952 with permission to prefix Sunday the 4th May 1952 to the leave.

P. N. SHARMA, Under Secy.



*New Delhi, the 28th May 1952*

**No. LRH/14(361)-I.**—Shri G. S. Ahluwalia, Conciliation Officer (Central) was granted an extension of earned leave for nine days with effect from the 16th December 1951 (forenoon).

**No. LRH/14(361)-II.**—On return from leave, Shri G. S. Ahluwalia was posted as Conciliation Officer (Central) Poona. He assumed charge of that post with effect from the 4th January 1952 (forenoon).

**No. LRH/14(393).**—Shri T. T. Tayade, Labour Inspector (Central), Nagpur, is appointed to officiate as Conciliation Officer (Central) and posted to Bombay with effect from the 12th May 1952 (afternoon), *vice* Shri N. G. Jadhav.

**No. LRH/14(398).**—Shri S. A. Seshan, an officiating officer in Grade III of the Central Secretariat Service and working as Section Officer in the office of the Chief Labour Commissioner (Central), New Delhi, was granted earned leave for sixty-one days with effect from the 1st February 1952. On the expiry of the leave, Shri S. A. Seshan resumed charge of the same post on the 2nd April 1952 (forenoon).

N. C. KUPPUSWAMI, Under Secy.

(Directorate General of Resettlement and Employment)

*New Delhi, the 28th May 1952*

**No. RXA-425.**—Shri P. Parameswaran, District Employment Officer, District Employment Exchange, Mangalore, has been transferred with effect from the 5th March 1952, and posted as Assistant Employment Officer to the Sub-Regional Employment Exchange, Kozhikode, with effect from the 13th March 1952.

*New Delhi, the 29th May 1952*

**No. RXA-204.**—Shrimati Kanak Chatterjee, has been appointed to officiate as Assistant Employment Officer at the Regional Employment Exchange, Calcutta, with effect from the 21st May 1952.

**No. RXA-643.**—Shri R. L. Tandon, Sub-Regional Employment Officer, Sub-Regional Employment Exchange, Ferozepore city, has been transferred with effect from the afternoon of the 10th May 1952, and posted in the same capacity to the Sub-Regional Employment Exchange, Jullundur City, with effect from the afternoon of the 17th May 1952.

*New Delhi, the 30th May 1952*

**No. RXA-694.**—Shri B. P. Verma, Assistant Employment Officer, Sub-Regional Employment Exchange, Dhanbad, at the Camp Office, Kumardhubi, was granted an extension of extraordinary leave for sixty-five days with effect from 1st October 1950.

*New Delhi, the 2nd June 1952*

**No. RXA-511.**—Shri Sansar Chand, District Employment Officer, District Employment Exchange, Hoshiarpur, has been transferred with effect from the 21st May 1952, and posted as Assistant Employment Officer to the Regional Employment Exchange, Ambala, with effect from the 26th May 1952.

**No. RXA-679.**—Shri G. C. Rai, Assistant Employment Officer, Sub-Regional Employment Exchange, Meerut, has been transferred with effect from the afternoon of the 21st May 1952, and posted in the same capacity to the Regional Employment Exchange, Delhi, with effect from the afternoon of the 28th May 1952.

J. M. KITCHLU, Under Secy.

*New Delhi, the 29th May 1952*

**No. RTA-428(5).**—In partial modification of the Government of India, Ministry of Labour, Notification No. RTA-428(5), dated 30th May 1951, published in Part I, Section 2 of *Gazette of India*, dated the 9th June 1951, the Government of India are pleased to appoint Shri F. M. Nathaniel, Deputy Director of Employment Exchanges, New Delhi, as Member-Secretary of the National Trades Certification Investigation Committee with effect from the afternoon of 31st May 1952, *vice* Shri S. N. Roy who is relinquishing charge of his office with effect from that date.

*New Delhi, the 2nd June 1952*

**No. RA-162(7)/52.**—Shri Ram Rudra Prashad Sinha, I.A.S., Director of Public Relations, Bihar and *ex-officio* Additional Secretary to the Government of Bihar, Political Department, has been appointed as Regional Director of Resettlement and Employment, Bihar, with effect from the 19th May 1952, (forenoon) *vice* Shri Mahabir Prasad, I.A.S.

N. DAS, Joint Secy.

